C. A. T. Bench, JAIPUR

Date of Order

O.A.NO. 1035/92

Orders

15.12.93.

Mr. J.K.Kaushik- Counsel for applicant. Mr. M.Rafiq- Counsel for respondents.

Heard, the learned counsel for the parties, The disciplinary proceedings against the applicant have been dropped by the respondents vide letter dated 2.7.93. It was also submitted by the respondents that no DAR case is pending against the applicant.

Applicant filed petition that his juniors have been promoted and his case has not been considered. The respondents are directed to consider the case of the applicant for promotion from the date when juniors were promoted as per rules, and in case the applicant is found suitable for promotion then all consequential benefits should be extended to him. The O.A. is disposed of accordingly, with no order as to costs.

(B.B.MAHAJAN)
Adm.Membor

(D.L.MEHTA)

Secretary Secretary